

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 185 of 2011 & IA No. 278 of 2011

Dated: 15th May, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

Gujarat Urja Vikas Nigam Limited Appellant (s)

Versus

**Gujarat Electricity Regulatory Commission
& Anr. Respondent (s)**

Counsel for the Appellant (s):
Mr. M.G. Ramachandran
Mr. Swapna Seshadri
Mr.P.J.Jari, EE, Commercial,
GUVNL

Counsel for the Respondent(s):
Mr.Amit Kapur, Adv
Ms. Poonam Verma
Mr. Malav Deliwala

ORDER

Hearing is concluded. Parties are directed to submit their written note of arguments after exchange copy to each other on or before 30th May, 2012.

Post the matter for reporting compliance on **30th May, 2012.**

**(V.J. Talwar)
Technical Member**

**(P.S. Datta)
Judicial Member**

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